

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

OA No.1134 of 1988

Km.Kanchan Sawhney

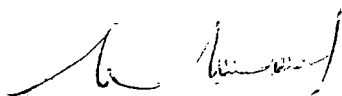
v/s UOI etc.

28.6.1988.

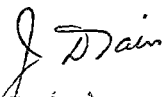
Present: Applicant with Mr. R.K.Kamal, Advocate.

ORDER:

The Counsel for the Applicant wishes to withdraw this Application with liberty to file a fresh Application on the same matter, if need be. In the interest of justice, we allow this prayer and this Application shall stand disposed of accordingly.



(Kaushal Kumar)  
AM



(J.D. Dain)  
VC